

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 135
(IB)-613(ND)/2019**

Under Section: 7 of IBC.

In the matter of:

State Bank of India
Vs.
Shri Lal Mahal Ltd

....Applicant

....Respondent

Order delivered on 23.07.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Applicant : Mr. Ankur Mittal, Adv.
Ms. Meera Murali, Adv.
For the Respondent : Mr. Arjun Asthana, Adv.
Ms. Sreenita Ghosh, Adv.

ORDER

The matter is listed for final hearing but due to paucity of time,
matter adjourned for final arguments on 30.07.2019.

**Sd/-
(PRADEEP R. SETHI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh